

Supply of Petroleum Products to Badaun, Uttar Pradesh

7415. SHRI MOHAMMAD ASRAR AHMAD: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to lay a statement showing;

(a) the quantity of diesel, Petrol, mobile oil motor oil, kerosene oil supplied by different Oil Companies in the District of Badaun, Uttar Pradesh during the period—calendar years 1975, 1976, 1977, 1978, 1979, 1980 and 1981 (till March, 1981), separately by each such company to the dealers and agents;

(b) the details separately for each dealer/agent and separately for each commodity;

(c) the basis on which these supplies were made from time to time to these dealers;

(d) whether it is a fact the commodity meant for winter season was supplied in summer season and *vice versa*; if so, the reasons therefor; and

(e) what steps Government are taking to ensure that the commodity meant for a particular season is supplied in that season and also to ensure that the supply of motor oil/mobile oil etc. is correlated to the quantity of diesel and petrol supplied?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) to (e). The requisite information is being collected and will be laid on the Table of the Sabha in due course.

Number of Villages Electrified in Badaun District of Uttar Pradesh

7416. SHRI MOHAMMAD ASRAR AHMAD: Will the Minister of ENERGY be pleased to state:

(a) the number of villages in Badaun district of Uttar Pradesh electrified under the Rural Electrification Scheme

(b) the number of villages proposed to be electrified during the next three years (year-wise and district-wise);

(c) whether a list of villages will be laid on the Table of the House and under what guidelines the said list has been prepared;

(d) whether the target fixed for electrification during the last three years has been achieved; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) According to the latest progress report received from the Uttar Pradesh State Electricity Board, 763 villages have been electrified in Badaun District of Uttar Pradesh up to the end of December, 1980.

(b) and (c). Rural electrification schemes are formulated and implemented by the State Electricity Boards and *inter se* priority for selecting the villages is decided by the State Government/ State Electricity Board from time to time. As such, neither the number of villages to be electrified during the next three years nor their names are available.

(d) No, Sir.

(e) There are several reasons for the shortfall in the targets fixed for village electrification during the last three years. These include, *inter alia*, shortage of Power, scarcity of construction materials, natural calamities such as floods in many parts of the country and also diversion of material intended for rural electrification to some other works.

Age Limit for Managing Directors of Companies

7417. SHRI R. PRABHU: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Companies Act at present lays down any age limit for a person to act as Managing Director of

a company of a whole-time Director of a company; and

(b) if not, whether Government propose prescribing any guidelines in this regard having regard to the heavy responsibilities which the office carries?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) No, Sir.

(b) The matter is under consideration of the Government.

Purchase of Diesel/Kerosene from Spot Market

7418. SHRI M. V. CHANDRASHEKARA MURTHY: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state how much degree of accuracy how much extra for purchasing high speed diesel and kerosene oil from the open market?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): It is not possible to estimate at this stage with any degree of accuracy how much extra amount will be spent in purchasing HSD and SKO from the open market. It will depend upon the availability from sources firmed up, quantities required, international market prices etc.

Financial Allocation for New Coal Mines

7419. SHRI M. V. CHANDRASHEKARA MURTHY:

SHRI B. V. DESAI:

Will the Minister of ENERGY be pleased to state:

(a) whether the actual output of coal in the vital sectors is stated to fall short of the Sixth Plan target, according to the sources of the Department of Coal;

(b) if so, whether it is due to the fact that financial allocation for new mines after 1980-81 is negligible;

(c) whether enough funds had not been allotted for the coal output; and

(d) if so, whether his Ministry have demanded more funds?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) No, Sir.

(b) Does not arise.

(c) and (d). The Department of Coal has received a plan allocation of Rs. 625 crores for 1981-82. Out of this, Rs. 511 crores is for coal. The position will be reviewed later in the year in the light of progress of the projects and availability of resources.

Use of Canalised Raw Materials By M/S. Abbot

7420. SHRI K. P. SINGH DEO: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government have fixed the limit of canalised raw materials for M/s. Abbot; if so, limits of each of the canalised raw materials fixed;

(b) whether it is also a fact that these limits remain on paper only and due to policy for canalisation and not imposing distribution control, the company is using canalised raw materials much in excess of limits specified by his Ministry; and

(c) details of each of the canalised raw material procured and consumed by this company during the last three years (year-wise) and what steps are proposed to be taken to ensure that they do not utilise for in excess of their entitlement?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) Yes, Sir. The limits fixed by Government in 1977 far